

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH HYDERABAD

SUB: PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Sri A.Venkateswara Reddy, District and Sessions Judge now working on other duty as Chief Legal Advisor in the office of the Addl. DGP, CID, Hyderabad is recalled to Andhra Pradesh State Judicial Service and appointed as Secretary, Andhra Pradesh High Court Legal Services Committee, Hyderabad on deputation basis - ORDERS - ISSUED.

READ: High Court's Proc.Roc.No.2439/2013-B.Sspl., dated 26.06.2013.

ORDER ROC.NO.5847/2013-B.SPL: DATED:21.09.2013.

The High Court is pleased to pass the following order:-

Sri A.Venkateswara Reddy, District and Sessions Judge working on Other Duty as Chief Legal Advisor in the office of the Addl. DGP, CID, Hyderabad, is recalled to Andhra Pradesh State Judicial Service and appointed as Secretary, Andhra Pradesh High Court Legal Services Committee, Hyderabad on deputation basis, under Section 8 (A) (3) of the Legal Services Authority Act, 1987 for a period of one year from the date of assumption of charge.

Sri A.Venkateswara Reddy, will immediately get himself relieved from his present post and proceed to take up his new appointment. He shall take charge of his post from Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

A. Shankar Narayana
REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Hon'ble Chairman, Andhra Pradesh High Court Legal Services Committee, Hyderabad.
4. The Personal Secretaries to the Registrars and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
5. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad

6. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
7. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
10. The Secretary, Andhra Pradesh State Legal Services Committee, Hyderabad
11. The Director General of Police, Andhra Pradesh, Hyderabad
12. The Additional Director General of Police, CID, Andhra Pradesh, Hyderabad
13. The Chief Legal Advisor, Addl. DGP, CID, Hyderabad
14. The Accountant General, Andhra Pradesh, Hyderabad
15. The Director of Treasuries and Accounts, Hyderabad
16. The Pay and Accounts Officer, Hyderabad.
17. The President, Andhra Pradesh State Judicial Officers Association (Sri P.Muthyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)
18. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
19. The Section Officers:-
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell and (i) Computer Section, High Court of Andhra Pradesh, Hyderabad.